

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

O R D E R

No. 605 Dated 02-08-2017

All Sub-Judges and Munsiffs of Kashmir Province
(except District Leh and Kargil) are hereby nominated for
attending One Day Conference on "Cyber Law" scheduled to be held
on 06th August, 2017 at 09.00 a.m. in the Auditorium of Jammu &
Kashmir, State Judicial Academy, Mominabad, Srinagar.

By Order.


(Sanjay Dhar)
Registrar General

No: 16062-67/G.S. Dated: 02-08-2017.

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe (Chairman of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
4. Secretary to Hon'ble Mr. Justice Maharaj Krishan Hanjura (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
.....for information of His Lordship.
5. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.
6. The Principal District & Sessions Judge Srinagar/Ganderbal/Budgam/Anantnag/Kulgam/Pulwama/Shopian/Baramulla/Bandipora/Kupwara.

.....for information and further n/a.


Registrar General

